

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4096
ANSWERED ON:23.08.2005
NANAWATI COMMISSION REPORT
Athawale Shri Ramdas;Gandhi Smt. Maneka

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of victims of the 1984 riots are yet to be economically rehabilitated; and
- (b) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a)&(b): Most of the identified victims of 1984 riots in Delhi and other States have already been given assistance in the form of relief to the survivors of those who were killed; to those who were injured; assistance for damage caused to residential or commercial properties, business or industrial establishments; pension; employment to widows; marriage assistance; etc. However, the Government has recently set up two Committees, inter alia, to go into the adequacy and uniformity of compensation given to the surviving family members of those who were killed and the adequacy of relief/rehabilitation and other assistance such as employment given to the riot victims and to suggest measures that should be taken to assist them further.